



HON'BLE MS JUSTICE ARUNA SURESH

Ms. Justice Aruna Suresh - Born on 19.02.1950. Passed out Higher Secondary from Queens Marry School in 1966, did graduation from Inderprastha College for Women, Delhi University in 1969. Obtained LL.B. Degree from Law Faculty, Campus Law Centre (Main) Delhi University in 1972. Joined Delhi Judicial Service on 01.02.1973 after successfully qualifying competitive examination.

Worked as Subordinate Civil Judge, Metropolitan Magistrate, Additional Rent Controller, Commercial Civil Judge, Judge Small Cause Court, Additional Sr. Sub Judge, Guardian Judge, Insolvency Judge, till May, 1991. From July 1987 to May 1991 worked as Secretary, Legal Aid, District Courts .

Promoted to Delhi Higher Judicial Service on 30th May, 1991 as Addl. Distt. & Sessions Judge, worked as Matrimonial Judge, Special Judge Narcotics Drugs & Psychotropic Substances Act, Mahila Adalat (Sessions), as Additional District Judge dealt with civil cases on original side as well as of Appellate jurisdiction of all nature, as Special Judge CBI dealt with cases under Prevention of Corruption Act and other cases of Sessions Trial and also exercised appellate and revisional jurisdiction.

Appointed as Judge In-charge, Rohini Courts, Delhi on 27.2.2006, took over charge as District & Sessions Judge Delhi on 05.04.2006.

Elevated as Additional Judge of High Court of Delhi on 04.07.2006 and confirmed w.e.f. 11.2.2008.

Took Oath as Judge of Orissa High Court, Cuttack on 28.10.2010.